

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 200 & 201 of 2015

Dated: 3rd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 200 of 2015

In the matter of:

North Karanpura Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Ms. Nikita Choukse for R-4

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R.31

Ms. Swapna Seshadri for R-8

Mr. Bipin Gupta
Mr. Sunil Bansal for R-25 to R-27

Ms. Sri Harsha Peechara
Ms. Vidhi jain for NDMC

Appeal No. 201 of 2015

In the matter of:

Talcher-II Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Mr. S. Vallinayagam

ORDER

List these matters on **22.08.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd